

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1237 OF 2024**

**IN THE MATTER OF:**

**News Item titled "Two Killed 3 injured in firecracker explosion in Gonda" appearing in the Times of India dated 07.10.2024**

**MEMO OF PARTIES (As per order dated 16.10.2024)**

**News Item titled "Two Killed 3 injured in firecracker explosion in Gonda" appearing in the Times of India dated 07.10.2024**

**VERSUS**

- 1. Member Secretary,  
Uttar Pradesh Pollution Control Board (UPPCB)**  
Building No. TC-12 V, Vibhuti Khand,  
Gomti Nagar, Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (RESPONDENT No.1)
- 2. Central Pollution Control Board (CPCB),**  
Through its Member Secretary:  
Parivesh Bhawan, East Arjun Nagar, Delhi – 110032;  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (RESPONDENT No.2)
- 3. Ministry of Environment, Forest and Climate Change**  
(Regional Office, Lucknow): Kendriya Bhawan,  
5th Floor, Sector H, Aliganj, Lucknow-226024;  
Email: [ro.lucknow-mef@nic.in](mailto:ro.lucknow-mef@nic.in) (RESPONDENT No.3)
- 4. District Magistrate (DM), Gonda**  
District Magistrate Office, Gonda, Uttar Pradesh  
Email: [dmgon@nic.in](mailto:dmgon@nic.in) (RESPONDENT  
No.4)